

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BALGOPAL DISTRIBUTORS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	BALGOPAL DISTRIBUTORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06-03-2008
3.	Authority under which corporate debtor is incorporated /registered	ROC – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2008PTC123780
5.	Address of the registered office and principal office (if any) of corporate debtor	235/2A, A. J. C. Bose Road, 3 rd Floor, Kolkata- 700 020
6.	Date of closure of Insolvency Resolution Process	08.11.2021
7.	Liquidation commencement date of corporate debtor	Order Pronounced- 09/11/2021 Order Received- 10/11/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Kailash Kumar Rathi Registration No.- IBBI/IPA-001/IP-P00547/2017-18/10977
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 91 Burtolla Street, 2 nd Floor, Kolkata 700007 Email Id : kailashk.rathi@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 91 Burtolla Street, 2 nd Floor, Kolkata 700007 Email: cirp.balgopal@rediffmail.com
11.	Last date for submission of claims	09/12/2021 (Order Received on 10/11/2021)

Notice is hereby given that the National Company Law Tribunal (*Kolkata Bench*) has ordered the commencement of liquidation of the BALGOPAL DISTRIBUTORS PRIVATE LIMITED on 09/11/2021 (Order Received on 10/11/2021).

The stakeholders of BALGOPAL DISTRIBUTORS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 09.12.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Kailash Kumar Rathi
Kailash Kumar Rathi
Liquidator

Date:- 12th Nov, 2021
Place:- Kolkata

(Reg No: IBBI/IPA-001/IP-P00547/2017-18/10977)

